Encroached land in NDMC areas

1881. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has done any study of the increase in the numbers of the persons residing in unauthorized structures in NDMC areas, New Delhi by encroaching on public land before and after the grant of electric connections to such illegal structure;
 - (b) if so, the outcome thereof;
 - (c) the steps being taken to disconnect the electricity in the light of study; and
- (d) the steps being taken to maintain law and order and hygienic conditions in and around the encroached land in NDMC areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

- (b) and (c) Do not arise.
- (d) The New Delhi Municipal Council has deployed sanitation staff for cleaning and removal of garbage from all parts of its areas. The local police takes all steps to maintain law and order.

Proposal of National Intelligence Grid turned down by CCS

1882. SHRI B.S. GNANADESIKAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has proposed to set up the much debated National Intelligence Grid which will allow investigating enforcement and intelligence agencies to access real time information easily;
 - (b) if so, the details thereof;
- (c) whether the proposal was turned down by Cabinet Committee on Security (CCS) over privacy concern and objection raised by several Ministries; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Government of India has set up National Intelligence Grid (NATGRID), as an attached office of the Ministry of Home Affairs with effect from 01.12.2009 with an aim to link data bases which would be an input in combating terrorism.